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Title: Declining sex ratio and increasing cases of female foeticide in the country.

SHRIMATI ARCHANA NAYAK (KENDRAPADA): Mr. Deputy-Speaker, Sir, female foeticide is rampant in the country. The declining sex ratio would have serious repercussions in future, especially in the status of women. It would lead to increased sexual violence, trafficking and reduced mobility of women. How will India be able to hold its head high before other countries if this increasing crime against humanity is allowed to continue?

There is an urgent need for issue of guidelines for full and strict implementation of the Pre-Conception and Pre-Natal Diagnostic Techniques (Prohibition of Sex Selection) Act, 1994 to prevent female foeticide. As the law was not being implemented strictly, unscrupulous doctors were conducting sex determination tests indiscriminately, resulting in female foeticide. The State-wise figures of a recent survey shows a declining sex ratio. Female foeticide would cause irreversible damage to the society if remedial measures were not taken immediately.

Therefore, I urge upon the Central Government to issue strict guidelines to the States and the Union Territories to conduct surprise checks in nursing homes and give severe punishments to the doctors indulging in female foeticide.

MR. DEPUTY-SPEAKER: No doubt, the matter is very important.[\[MSOffice39\]](#)

SHRI TATHAGATA SATPATHY (DHENKANAL): Sir, I want to say a few words. There is a report...*(Interruptions)*

MR. DEPUTY-SPEAKER: Nothing will go on record.

*(Interruptions) â€¹\**